NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G.Hari

2. Sandsepkurnen fon Kumand Chapten.

ORDER

The matter is called. No representation on behalf of the petitioner. Counsels representing R1 to R6 and R7 are present. One last opportunity is granted to the petitioner for his appearance in the matter, failing which appropriate order will be passed. Put up on 07.03.2018.

-sel-(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ) Member(Judicial)